## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



CP.323/2006 IN OA.3058/2004

New Delhi this the 18th April, 2007

Hon'ble Mr. Justice M.Ramachandran, Vice Chairman (J) Hon'ble Mrs. Chitra Chopra, Member (A)

Shri Faiyaz S/o Shri Sherdin R/o Village Dorala, Distt Meerut (U.P.)

...Applicant

(By advocate: Shri Surinder Singh)

## Versus

- Ms. Sushma Nath,
   The Secretary,
   Indian Council of Agricultural Research,
   Library Avenue, New Delhi.
- 2. Shri Veerpal Singh,
  The Joint Director,
  Central Potato Research,
  Institute Campus,
  Modipuram, Meerut (UP)

...Respondents

(By advocate: Shri B.S.Mor)

## ORDER (Oral)

## Hon'ble Mr. Justice M.Ramachandran, VC(J)

Since Hon'ble High Court of Delhi has stayed the order of this Tribunal vide CWP No.13021-22/2006 & C.M.10044/2006, it will be appropriate to close the CP. Accordingly, CP is closed, however, reserving liberty for the applicant to move fresh application for revival of CP in case of necessity. Respondents are discharged.

(Chitra Chopra)

Member (A)

(M.Ramachandran) Vice Chairman (J)

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